

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 21.04.2022 (THURSDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 116/2022 IA No. 274 & 275/2022	IDBI Bank Limited V C.J. Davis IRP of Tip Top Furniture P Ltd	A.G. Sathiyararayanan	
2.	Comp App (AT)(CH) No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
3.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
4.	Comp App (AT)(CH) No. 20/2022	RBG Retail P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors WITH	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
5.	Comp App (AT)(CH) No. 24/2022 & IA No. 242/2022	Vishnukant Gupta V RBG Financial Services P Ltd & 6 Ors	Arun C. Mohan	
6.	Comp App (AT)(CH) No. 27/2022 & IA No. 294/2022	Aapico Hitech Public Company Limited & 2 Ors V ABT Limited & 7 Ors.	Roshan Balasubramanian	M/s Ramani & Shankar Caveator

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH)(Ins) No. 85/2022 & IA No. 176,177 &178/2022	Senthil Kumar V State Bank of India & Anr	K.Moorthy S.R.Sundar (OM PRAKASH)	Chandrasekaran R1
8.	Comp App (AT)(CH)(Ins) No. 330/2021	Koteswara Rao Karuchola RP V Asset Reconstruction Company (India) Ltd & 2 Ors	A. Chandra Shaker	
9.	Comp App (AT)(CH)(Ins) No. 331/2021 & IA No. 683 & 684/2021	Viceroy Hotel Employees Union V Karuchola Koteswara Rao RP & 3 Ors	T.V.L. Narasimha Rao	

10.	Comp. App (AT)(CH)(Ins) No. 285/2021	B. Rajesh V N. Sivachalam Liquidator, Everon Castings P Ltd & 6 Ors	A.S. Sathish Kumar	Ramanishankar R2-R4 R1 Served on 31-12- 2021 R5 Served 3-1-2022 R6 & R7 Notice not Ordered
11.	Comp App (AT)(CH)(Ins) No. 152/2021	G. Suresh V Nethi Mallikarjyna Shetty RP of Techtran Polylenses Ltd	Aditya Reddy	Sachin Sharma-R1 V. Aneesh For Intervenor D. Ilavarasi CoC Ravichandran Intervenor Shabeer Ahamed
12.	Comp App (AT)(CH)(Ins) No. 346/2021 IA No. 717 & 718/2021	The Assistant Commissioner of Central Tax V Sreenivasa Rao Ravinuthala	Raj Kumar Jhabakh	
13.	Comp. App (AT)(CH)No. 50/2021	Kondapaneni Narasimha Rao V The Registrar of Companies	Naresh Kumar Putrevu PCS	
14.	Comp App (AT)(CH)(Ins) No. 338/2021 & IA No. 696 & 697/2021	A V Seshakumar Reddy V Viceroy Hotels Ltd Represented by its Rp & 2 Ors	Varsha Balasubramaniam	
15.	Comp App (AT)(CH)(Ins) No. 296/2021	Bank of Baroda V BREP Asia II Holding Co. II (NQ) Pte Ltd & 2 Ors	Pankaj Vivek	T.K. Bhaskar Caveator for R1 P. Giridharan R3

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT)(CH)(Ins) No. 302/2021 (IA No. 639,640 & 641/2021)	Kineta Global Limited V IDBI Bank Limited & 9Ors	P. Wilson Associates	Varun Srinivasan R1- R6 Venkata Sivakumar R7 R8 Notice Returned R9 Notice Served on 18-12-2021
17.	Comp App (AT)(CH)(Ins) No. 8/2022	V Venkata Sivakumar Liquidator (The Jeypore Sugar Co., Ltd V IDBI Bank Ltd & 8 Ors	V. Venkata Sivakumar (Party in Person)	
18.	Comp App (AT) (CH)(Ins) No. 325/2021 & IA No. 675/2021	International Asset Reconstruction Co. Pvt. Ltd. V Viceroy Hotels & 2 Ors.	Shabeer Ahmed V.Aneesh Avinash Krishnan Ravi	
19.	Comp App (AT)(CH)(Ins) No. 248/2021 & IA No. 521/2021 & 522/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd With	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati

20.	Comp App (AT)(CH)(Ins) No. 249/2021 & IA No. 523/2021 & 524/2021	Triumph Commodities Pte Ltd V Naren Sheth RP For Aster Pvt Ltd	Ramarao Avinash Krishnan Ravi Harshini J	JVL Bharati
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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1. Dy. Registrar - PH No. : 044-2888 0500

CELL : 99402 25692

2. Court Officer - PH No. : 044-2888 0450

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